NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 6
IA 1467/2024
In
C.P. (IB)/817(MB)2019

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **03.04.2024**

NAME OF THE PARTIES: IDBI BANK LIMITED VS M/S. IMPALA DISTILLERY AND BREWERY LTD

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Ami Jain, Ld. Counsel for the Applicant present.
2. The Registry is directed to issue notice to the SRA as well as CoC/Respondents to file reply within two weeks after duly serving the copy to the other side.
3. List this matter on 25.04.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/